Sr. No. 07 Supp. List-01

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail App No. 14/2020 EMG-CrlM Nos. 14/2020 & 15/2020

Mohd. Toyab ...Applicant(s)

Through: - Mr. Sunil Sethi, Sr. Advocate with

Mr. Waheed Choudhary, Advocate

v/s

U.T of J&K and others

...Non-applicant(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

**EMG-CrlM Nos. 15/2020** 

Application is allowed as prayed for.

Disposed of.

EMG-Bail App No. 14/2020 & EMG-CrlM No. 14/2020

Heard.

Reserved for orders.

(PUNEET GUPTA) JUDGE

Jammu 12.05.2020